

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:23.11.2009
COMPLAINTS UNDER PMGSY
Anuragi Shri Ghansyam ;Mahant Dr. Charan Das

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any complaints have been received against use of poor quality material and violation of the quality norms in the roads being built in the country including Uttar Pradesh and Chhattisgarh under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years and the current year;
- (b) if so; the details thereof, State-wise and the action taken thereon; and
- (c) the remedial steps taken by the Government to check recurrence of such irregularities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a): Yes, Sir.

(b): 398 complaints have been received in the Ministry of Rural Development regarding irregularities in the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the States/Union Territories, during the last two years and the current year (2009-10). 173 complaints have been referred to the National Rural Roads Development Agency (NRRDA) for enquiry through National Quality Monitors (NQMs) and 225 to the State Governments for taking suitable action. The state-wise details including those related to Chhattisgarh and Uttar Pradesh are at annexure-I.

(c): For ensuring high level of quality in works, Pradhan Mantri Gram Sadak Yojana (PMGSY) programme guidelines have the provision for three tier Quality Control Mechanism. The first two tiers of the Quality Control Structure are overseen by the State Quality Coordinators, appointed by the State Governments. The first tier of quality control mechanism is in-house quality control at the level of executing agencies. The field laboratories are established by the Contractors and mandatory tests on the quality of material and workmanship are conducted under the supervision of Programme Implementation Units (PIUs). Quality Control Handbooks have been prescribed and test records are maintained by the PIUs in the prescribed Quality Control registers. The second tier provides for quality monitoring by the State Governments through independent State Quality Monitors (SQMs). SQMs are deployed to ensure that quality issues are properly being attended to at the first tier. The third tier consists of quality monitoring of works through random inspection by independent National Quality Monitors (NQMs). Observations of National Quality Monitors (NQMs) are sent to the Programme Implementation Units (PIUs) for taking appropriate action. The action taken reports (ATRs) are prepared by the PIUs and sent to the National Rural Roads Development Agency (NRRDA) through State Quality Coordinator. If defects in the work are rectified and the action of rectification is verified by independent quality monitors in the subsequent inspections, the 'Unsatisfactory' grading of the work is improved to 'Satisfactory' grading. The submission of ATRs is regularly monitored and States are appraised of the status of ATRs during various meetings etc. The State Governments are to take appropriate action against the concerned officers and the contractors, if the defects observed by Quality Monitors are of non-rectifiable nature.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.556 due for reply on 23.11.2009

Details of Complaints received in respect of Pradhan Mantri Gram Sadak Yojana (PMGSY) during last two years and financial year

S.No.	State	Sent to NRRDA for enquiry & action	Sent to State for enquiry & action
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1	Andhra Pradesh	0	0
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2	Arunachal Pradesh	0	2
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3 Assam 3 9

4 Bihar 107 8

5 Chhattisgarh 12 34

6 Goa 0 0

7 Gujarat 0 0

8 Haryana 0 2

9 Himachal Pradesh 0 2

10 Jammu & Kashmir 0 0

11 Jharkhand 2 5

12 Karnataka 1 7

13 Kerala 2 4

14 Madhya Pradesh 20 36

15 Maharashtra 5 24

16 Manipur 1 5

17 Meghalaya 0 1

18 Mizrom 0 0

19 Nagaland 1 2

20 Orissa	0	12
21 Punjab	3	7
22 Rajasthan	0	14
23 Sikkim	1	2
24 Tamil Nadu	0	2
25 Tripura	0	3
26 Uttar Pradesh	13	37
27 Uttarakhand	1	0
28 West Bengal	1	7
Total	173	225